

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3596

ANSWERED ON:19.03.2013

SMUGGLING OF EXPLOSIVES

Argal Shri Ashok;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various explosives used in bomb devices are reportedly being smuggled into the country;
- (b) if so, the details of the explosives pilfered, smuggled and seized by the police during each of the last three years and the current year, explosive-wise and State-wise;
- (c) whether cases of looting of explosives in naxalite affected areas have also come to the notice of the Government during the recent years;
- (d) if so, the details thereof during the said period, State-wise; and
- (e) the steps being taken by the Government to check pilferage, smuggling and looting of explosives?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)&(b): No Madam. There is no definite report that explosives used in bomb devices are being smuggled into the country.

(c)&(d): No, Madam. There is no report of looting of explosives in naxalite affected areas, although Security Forces have recovered explosives from naxal hideouts.

(e): There are adequate provisions under the Explosives Act, 1884, the Explosives Rules, 2008 and the Ammonium Nitrate Rules, 2012 to check pilferage, smuggling and looting of explosives.